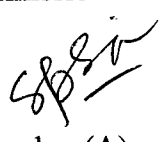


18.4.2011

O.A. No. 26/2006

Hon'ble Mr. Justice Alok Kumar Singh, M(J)
Hon'ble Sri S.P. Singh, Member (A)

Sri Alok Tripathi for Sri U.N. Mishra for applicant
Sri S.P. Singh for respondents said that this O.A. has become in-fractious
because new seniority list has come.
Learned counsel for applicant says that this OA. may be dismissed with
permission to file fresh, if so advised and accordingly it is so ordered.


Member (A)


Member (J)

HLS/-

OR
copy of order
dated 18-4-11
Bhushan
24-4-11